

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
24-06-2024 AT 10:30 AM**

CP(IB) No.679/7/HDB/2018

AND

IA (IBC) 433/2024 in CP(IB) No.679/7/HDB/2018

u/s. 7 of IBC, 2016

IN THE MATTER OF:

IDBI Bank Ltd

...Financial Creditor

AND

Neueon Towers Ltd

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)

SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

IA (IBC) 433/2024

Learned Counsel Mr B Harinath Rao, for applicant present through Video Conference.

Learned Counsel Mr DVAS Ravi Prasad, for respondent present physically.

Mr Madurai Sunaram Sankar, Resolution Professional present through video Conference.

Learned counsel for the applicant reports not ready so also the learned counsel for the respondent.

We direct both sides to get ready on the next hearing date, lest the chance will be closed.

Matter adjourned to 09.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)